REPORT OF THE COMMITTEE ON **PETITIONS**

SHRI RAMANAND YADAV (Bihar): Sir, I beg to present the Seventy eighth Report (in English and Hindi) of the Committee on Petitions on the petition signed by Shri P. K. Thadhani, and 7 others of the save Mussoorie Society and some other associations of Mussoorie praying for enactment of suitable legislation 'to protect the environment and ecology of the surroundings of Dehradun and Mussoorie endangered by the open cast quarrying operations in limestone, pyrites, phosphates, marble and chemicals and matters connected therewith.

MOTION FOR ELECTION TO THE TEA BOARD

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND TN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): Sir, I beg to move the following Motion:-

"That in pursuance of clause (c) of subsection (3) of section 4 of the Tea Act, 1953 (29 of 1953), read "with clause (b) of subrule (1) of Rule 4 of the Tea Rules, 1954, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House, to be a member of the Tea Board. The question was put and the mo-tion was adopted.

MOTION FOR ELECTION TO THE COFFEE BOAR0

THE MINISTER OF STATE IN THE: MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): Sir, I beg to move the following Motion:-

"That in pursuance of clause (b)' of subsection (2) of section 4 of the Coffee Act, 1942 (7 of 1942), this House do proceed to elect, in such manner as the Chairman may direct one member from among the membters of the House to be a member of the Coffee Board.

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE MARINE PRODUCTS E X P O R T DEVELOPMENT AUTHORITY:

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPP (SHRI NIHAR RANJAN LASKAR): Sir, I beg to move the following tion: —

"That in pursuance of clause (c) of subsection (3) of section 4 of the Marine Products Export Development Authority Act, 1972. (13 of 1972), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Marine Products Export Development Authority."

The question was put and the motion was adopted.

REFERENCE TO THE REPORTED ENCROACHMENT ON LAND AROUND THE GOLCUNDA FORT

थी प्यारे लाल खंडेलवाल प्रदेश): श्रीमन्, पंजाब की मंडियों में विस्तान गेह नहीं ला रहे हैं. . . (व्यवधान)

MR. DEPUTY CHAIRMAN: You can't stand now. Please do not record him. (Interruptions,). We have admitted a large number of special mentions, let us go into them. (Interruptions), There are a number of members to make special mentions. You can make your points there. Yes Prof. Lakshmanna.

PROF. C. LAKSHMANNA (Andhra Pradesh): Mr. Deputy Chairman, Sir, I would like to draw the attention of this august House to a very important- matter. The Golcun-da Fort is a beautiful ancient monument located in Andhra Pradesh. As the august House already knows, the main part of the Fort is already re- cognised as a national monument.

Unfortunately, due to some error or the other, the area extending up to the outer wall has not been included in the national monument. It includes the famous Outab Shahi tombs. Sir, this Golconda Fort has been famous for several reasons. It has been associated with the world famous Kohinoor diamond. It is known for its architectural beauty and excellence. Such a fort is now under the threat of encroachment. In this connection, several articles have been written in the Indian Express, in the Hindu and so on. Also the Andhra Pradesh Government wrote a letter to the Central Minister for Education asking for immediate steps to declare that part extending upto the outer wall as part of the national monument. But unfortunately there has been no response

Secondly, even as late as 27th April, 1984 there has been a communication in one of the Telugu dailies of Andhra Pradesh about the danger of a housing colony coming up within this area. Once this comes up, with the ugly structures that are likely to come up the entire beauty of the Fort will be affected. The citizens of Hyderabad city also wrote to the Chief Minister and the Andhra Pradesh Government and there was also a discussion raised on a question in the Andhra Pradesh Assembly. One at the hon. Members, Shri Jaswant Singh, had also written to the Minister of State for Education and also to the Chairman of the National Heritage Trust, Mr. Rajiv Gandhi, about this. In spite of these various efforts made by a responsible State Government, responsible Members and enlightened citizens of Hyderabad city, nothing is being done. May I mention to this august House that it is always better to take prophylactic action rather than curative action? Once these ugly structures come up, I am sure the beauty of Golconda Fort will be affected . Apart from this, it is an area where defence installations are there and if you allow these private parties to come up there, it will also be detrimental to the interests of the

country. In the light of this, I would like to request the Union Government to make urgent efforts to bring that area upto the outer walls of Golconda Fort within the ambit of Preservation of Ancient Monuments Act 1951. I would tu-ge upon the Government once again to act expenditiously so that time is not lost and the monument may be saved from the ugly encroachment of the people.

REFERENCE TO THE REPORTED INCIDENTS OF INDIAN AIRLINES PLANES DEVELOPING ENGINE TROUBLES DURING FLIGHTS

SHRI JASWANT SINGH (Rajasthan): Mr. Deputy Chairman, I rise-to make a mention of repeated engine failures during flights on Indian Airlines. This is in the background of what has recently been reported about lack of security for VIP flights. It is . mentioned that on occasions, bicycles are crossing, or clogs are crossing the VIP flights. All this lends charm to the confusion that Inia is, But it takes away the charm when it concerns the Indian Airlines. There was an independent investigation carried out by a Geneva-based organisation which ranked, from the maintenance standards point of view, the Indian Airlines as the lowest of all airlines. I am sorry to say that we are ranked even lower than Gabon Airlines. Now it takes a little time to establish where Gabon Airlines operates. If we are ranked for maintenance standard, low as that, it is a very serious matter.

SHRI SURESH KALMADI: (Maharashtra): It is a very-serious matter. (Interruptions)

SHRI JASWANT SINGH: I would like to give or two examples. These are personal examples; they not second-hand. Dogs, bastis coming up on the fringe of the Bombay airport, bird hits etc. are often spoken of. But the staff is callous and overworked. The staff becomes callous because they are over-worked; the staff becomes indifferent because they are overworked. I do not blame the staff; I blame us who sit in air-